

THE COTTON CLOTH (REPEAL) ACT, 2000

No. 25 of 2000

[11th August, 2000.]

An Act to repeal the Cotton Cloth Act, 1918.

BE it enacted by Parliament in the Fifty-first Year of the Republic of India as follows:—

1. This Act may be called the Cotton Cloth (Repeal) Act, 2000.

Short title.

2. The Cotton Cloth Act, 1918 is hereby repealed.

Repeal of Act
23 of 1918.